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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/142/2017  
NAME OF THE TRANSFEROR : PROGRESSIVE CYBERNETICS PVT LTD  
NAME OF THE TRANSFERRE : ROC KERALA  
UNDER SECTION : 252(3)

S.No.	Name (in Capital)	Represented by	Signature
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Progressive

Petitioner Vinu Thomas  
P.C.S.



**ORDER**

PCS representing the petitioner present and made his submissions. Order is reserved.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)